

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 11th May, 2022

NO. HC.VII-167(Pt.-VIII)/2014/3174/A #### The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend a half day workshop on the topic "**Wildlife Crime-Challenges, Solutions and Role of Stakeholders**", to be organised by Aarnayak, a wildlife NGO and ASLSA in collaboration with the District Legal Services Authority, Bongaigaon **at Hotel Cygnett, Bongaigaon on 14th May, 2022 (Saturday).**

Sl. No.	Name of the Judicial Officer	Designation
1.	Shri Kaushik Hazarika	Addl. District & Sessions Judge, Baksa
2.	Shri Joydev Koch	Addl. District & Sessions Judge (FTC), Kokrajhar
3.	Shri Narayan Kuri	Addl. District & Sessions Judge (FTC), Barpeta
4.	Shri Sumit Bhuyan	Addl. Chief Judicial Magistrate, Bongaigaon
5.	Smti Rituparna Sarmah	Munsiff-cum-Judicial Magistrate 1 st Class, Chirang

The nominated Judicial Officers are directed to attend the aforesaid programme accordingly.

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/3175-3188/A Dated: 11-05-2022

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Baksa / Barpeta / Bongaigaon / Chirang / Kokrajhar
(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).
6. The Member Secretary, Assam State Legal Services Authority.
7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
9. The nominated Judicial Officers concerned.
10. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Timpadar
11.05.22

REGISTRAR (JUDICIAL)